

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 310**  
**IB-479(ND)2019**  
**New IA-3347/2024**

**IN THE MATTER OF:**

**Oriental Bank of Commerce** ... **Applicant/Petitioner**

**Versus**

**M/s. Yamuna Infradevelopers Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 09.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the Liquidator** : Adv. Sanjay Bhatt, Adv. Sarthak Bhandari

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3347/2024:** For the reasons stated therein, **the IA is allowed** and the period of liquidation period is extended by further 180 days.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**